

Central Administrative Tribunal Principal Bench

RA No. 193/2019 in OA No.4145/2018

This the 22nd day of November 2019

Hon'ble Mr. Pradeep Kumar, Member (A)

Nandan Singh Koranga, age 35 years, S/o late Shri Nain Singh, R/o House No.1170, 2nd Floor, Gali No.12, Near Veer Pal Atta Chakki, Mahipalpur, New Delhi-110037.

-Applicant

Versus

Union of India & Others: through

- 1. The CEO/Secretary, NITI Aayog, Parliament Street, New Delhi-110001.
- 2. The Adviser (Admn.), NITI Aayog, Parliament Street, New Delhi-110001.
- 3. The Deputy Secretary (Admn.), NITI Aayog, Parliament Street, New Delhi-110001.

-Respondents

ORDER (IN CIRCULATION)

Various points raised in RA have already been considered and order was passed in OA. There is no error apparent on record. RA is accordingly dismissed.

(Pradeep Kumar) Member (A)